

LOKSABHA DEBATES

LOKSABHA

Friday, April 23, 1993/Vaisakha 3, 1915
(Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

[English]

MR. SPEAKER: Hon Members, I have to inform the House of the sad demise of one of our former colleagues, Shri Suraj Lal Verma. Shri Suraj Lal Verma was a member of Third Lok Sabha during 1962-67. He represented Sitapur constituency of Uttar Pradesh. Shri Verma was a dedicated social and political worker. He took keen interest in the proceedings of the House.

Shri Suraj Lal Verma Passed away at Lucknow on 16th March 1993 at the age of 66 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the members of family of the deceased.

The House may now stand in silence for a short while as a mark of respect to the deceased.

11.01 hrs.

The Members then stood in silence for a short while

11.03 hrs

ORAL ANSWERS TO QUESTIONS

[English]

Rehabilitation Plan Units of I.D.P.L.

721. SHRI LOKANATH CHOUDHURY: Will the MINISTER OF FINANCE be pleased to state:

(a) whether the Indian Drugs and pharmaceuticals Limited (IDPL) has submitted a comprehensive rehabilitation plan for its units to the Board for Industrial and Financial Reconstruction (BIFR) for scrutiny;

(b) if so, the main features of the plan;

(c) when it was submitted;

(d) whether the proposed plan has been scrutinised and approved;

(e) if so, the details thereof, and

(f) if not, the reasons therefor?

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) to (f): Indian Drugs and pharmaceuticals Ltd. (IDPL) has made a reference to the Board for Industrial and Financial Reconstruction (BIFR) under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA). The case has been registered by BIFR and was heard on